08.10.2026

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES MUMBAI

Orders ready for pronouncement on 08.10.2026

BEFORE SHRI. AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	8088/Mum/2026	Dharini Mukesh Shah	01.10.2026	SMC	AM
2	3713/Mum/2026	Shantaben Kanubhai Raval	07.10.2026	G	AM

Pandare

Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER

&

AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

Pronounced on 08.10.2026

Sr. no.	ITA Nos.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	6256/M/2026	All India Haj Umrah Tour Organisers Association	K (SMC)	05.10.2026	AM	Allowed

Tarun Kushwaha
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI RAKESH KUMAR LODHA, A.M.)

(Order pronounced on 08.10.2026)

Sl.No.	ITA No.	Assessee	Date of hearing	Author	Bench
1-3	2020/Mum/2026 6260/Mum/2026 6261/Mum/2026	Rachana Sansad	10.09.2026	JM	D

(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K" MUMBAI

SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, HON'BLE ACCOUNTANT MEMBER

List of orders to be pronounced on 09TH OCTOBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	7043/MUM/2025; 9103/MUM/2025	FMC INDIA PVT LTD	09.09.26	K	JM

Soumili Das

Soumili Das
PS

Mumbai, Dt :08/10/2026

NCOME TAX APPELLATE T RIBUNAL, MUMBAI BENCHES

ORDERS LISTED FOR PRO NOUNCEMENT ON 09/10/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI GIRISH AGRAWAL (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	2674 /Mum/2026	Classic Share & Stock Broking Services Ltd.	28.07.2026	C	V.P.
2.	6973/Mum2025	Infiniti Retail Ltd., Mumbai	28.07.2026	C	V.P.

(Amit Kumar Srivastava)
Sr. PS

Date 08.10.2026

cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell